COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 107 OF 2015 AND APPEAL NO. 117 OF 2015

Dated: 13th September, 2017

APPEAL NO. 107 OF 2015

In the matter of:

Haryana Power Purchase Centre & Anr. ... Appellant(s)

۷s.

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

APPEAL NO. 117 OF 2015

In the matter of:

Lanco Amarkantak Power Ltd. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matters are listed for hearing on <u>16.10.2017.</u>

PS/Court Master